TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

Government of India
Ministry of Finance (Department of Revenue)

New Delhi. the 23rd July, 1985

NOTIFICATION

Income-tax

No. 6338 (F.NO. 203/7/85-ITA.II): In continuation of this Office Notification No. 5701 (F.NO. 203/10/84-ITA.II) dated 7.3.1984, it is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Association" in the area of other natural and applied sciences subject to the following conditions:-

- That the Organon Research Centre will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Association will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laidddown and intimated to them for this purpose by 30th April each year.
- iii) That the said Association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of these documents to the concerned Commissioner of Income-tax.
 - iv) That the said institute will apply to C.B.D.T.,
 Ministry of Finance, Deptt. of Revenue, New Delhi,
 3 menths in advance before the explry of the
 approval for further extension. Application received
 after the date of expiry of approval are liable
 to be rejected.

INSTITUTION

ORGANON RESEARCH CENTRE, 38, CHOWRINGHEE ROAD, CALCUTTA-700071.

This notification is effective for a period from 30.12.1984 to 31.12.1985.

UNDER SECRETARY TO THE COVERNMENT OF INDIA.